

APPROPRIATION ACCOUNTS AND AUDIT REPORT RAILWAY

The Deputy Minister of Finance (Shri B. N. Bhagat): I beg to lay on the Table a copy of each of the following papers under Article 151(1) of the Constitution:

- (1) Appropriation Accounts of Railways in India for 1955-56, Part I—Review;
- (2) Appropriation Accounts of Railways in India for 1955-56, Part II—Detailed Appropriation Accounts. [Placed in Library See No. S-290/57]
- (3) Block Accounts (including Capital Statements comprising the loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1955-56 [Placed in Library. See No. S-291/57]
- (4) Audit Report, Railways, 1957. [Placed in Library. See No. S-292/57]

FINANCE ACCOUNTS AND AUDIT REPORT—HIMACHAL PRADESH

Shri B. R. Bhagat: I beg to lay on the Table, under Article 151(1) of the Constitution, a copy of the Finance Accounts of the Government of Himachal Pradesh, 1955-56 and Audit Report, 1956. [Placed in Library. See No. S-289/57].

AMENDMENTS TO INSURANCE RULES

Shri B. R. Bhagat: I beg to lay on the Table, under sub-section (3) of Section 114 of the Insurance Act, 1938, a copy of the Notification No. S.R.O. 2631, dated the 15th August, 1957, making certain further amendments to the Insurance Rules, 1939. [Placed in Library. See No. S-294/57].

AMENDMENTS TO RUBBER RULES

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table under sub-section (3) of Section 25 of the Rubber Act, 1947, a copy of the Notification No. S.R.O. 2824, dated the 7th September, 1957, making certain amendments to the Rubber Rules, 1955. [Placed in Library. See No. S-280/57].

AMENDMENTS TO COTTON TEXTILES (PRODUCTION BY HANDLOOM) CONTROL ORDER

Shri Kanungo: I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Notification No. S.R.O. 2420, dated the 17th July, 1957, making certain further amendments to the Cotton Textiles (Production by Handloom) Control Order, 1956 [Placed in Library. See No. S-295/57]

BUDGET ESTIMATES OF AIR CORPORATIONS

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): I beg to lay on the Table a copy of each of the following papers under sub-rule (5) of Rule 3 of the Air Corporations Rules, 1954:

- (1) Summary of the budget estimates of revenue and expenditure for 1957-58 and summary of actuals for the years 1953-54 to 1955-56 and budget for the year 1957-58 under capital of the Air India International Corporation. [Placed in Library. See No. S-298/57].
- (2) Summary of budget estimates of revenue and expenditure for 1957-58 and summary of actuals for the years 1953-54 to 1955-56